

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**  
**Cr. Revision No. 465 of 2020**

Paramveer Kumar .....  
.....Petitioner  
-Versus-  
1. Prerna Suman  
2. Arti Kumari .....  
.....Opp. Parties

**CORAM:-HON'BLE MR. JUSTICE RAJESH KUMAR**

.....  
For the Petitioner : - Mr. Manoj Kr. Sinha, Adv.  
For the Opp. Parties : -

.....  
The matter was taken up through Video Conferencing. Learned counsels for the parties had no objection with it and submitted that the audio and video qualities were good.

05/07.09.2021 .....  
By way of last chance two weeks' time is granted to the learned counsel for the petitioner for removing the defects, as pointed out by the office, failing which this criminal revision shall stand rejected without further reference to a Bench.

**(Rajesh Kumar, J.)**

Kamlesh/